

CP NO. 40(ND)/2015
RT No.38/2016

Sunil Maheshwari & Ors.

...Petitioners

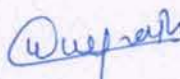
Versus.

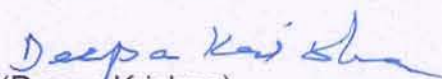
M/s Rai Bahadur Kishore Chand & Sons Pvt. Ltd. &Ors.

...Respondents

Present: Mr. Arun Dev Mishra with Mr. Anshuman Nayar,
Advocates for petitioners.
Ms. Megha Chauhan, Advocate for Mr. Aman Bahri,
Advocate of Dua Associates for respondents.

Sur-rejoinder has been filed and copy of the same has been
supplied to the learned counsel for petitioners. Post the matter for arguments
to 27.09.2016. It is made clear that no request for further adjournment shall
be entertained.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

September 17, 2016

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